

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:718
ANSWERED ON:06.12.2004
INCLUSION OF TOURISM IN UNION LIST
Ramadass Prof. M;Rawat Shri Kamla Prasad

Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government proposes to promote tourism industry by enacting a law on tourism, enforcing it effectively to bring tourism in the Union list and declaring the pilgrim places as tourist centers; and

(b) if so, by when such law is likely to be enacted and implemented?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(SMT. RENUKA CHOWDHURY)

(a) and (b): The issue of bringing Tourism in the Concurrent List of the Constitution is being examined in consultation with the State Governments. However, it is not possible at this juncture to indicate a time frame for this.